CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI.

OA-394/2001

New Delhi this the 20th day of February, 2001.

Hon'ble Sh. S.R. Adige, Vice-Chairman(A) Hon'ble Dr. A. Vedavalli, Member(J)

Sh. Gyanendra Singh, S/o Sh. Laxmi Chand, C/o Sh. Mahandra Singh (FCI), Vill. & P.O. Bilsuri, Distt. Bulandsshahar, UP-203205.

Applicant

(through Sh. Dalip Singh, Advocate)

Versus

- The Chairman Staff Selection Commissioner, (C/o Regional Director (NR) CGO Complex, Block No.12, Lodhi Road, New Delhi-3.
- Asstt. Director (Estt.), Hq. DG B.S.F. (PERS DTE), Rectt. Section, CGO Complex, Lodhi Road, New Delhi-3.

Respondents

ORDER (ORAL)
Hon'ble Sh. S.R. Adige, Vice-Chairman(A)

Applicant impugns the results of the Staff Selection Commission declared on 17.08.98 (Annexure-B) through Open Competitive Examination for recruitment to the post of Sub-Inspectors in B.S.F.

- 2. As the B.S.F. is an Armed Force of the Unit, the Tribunal has no jurisdiction in this case.
- 3. Accordingly, the O.A. is dismissed giving liberty to applicant to approach the appropriate forum, if so advised.

(Dr. A. Vedavalli)
Member(J)

(S.R. Adige) Vice-Chairman(A)

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